

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.2875
TO BE ANSWERED ON 11.05.2016**

TRAFFIC DUE TO STREET VENDORS

†2875. SHRI YOGI ADITYA NATH:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government is aware that traffic gets disrupted outside the railway stations due to street vendors;**
- (b) if so, the details thereof; and**
- (c) the scheme of the Government for the rehabilitation of street vendors?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a): No, Madam. No incident of traffic disruption outside the Railway station due to street vendors is reported. However, to ensure unimpeded flow of traffic within railway premises, ample circulating area is provided at major Railway stations. Vehicular traffic is regulated through queue system and separate parking lots are provided for two wheelers, three wheelers and four wheelers. Unauthorized entry of outsiders is restricted through access control. Besides, regular drives are conducted by Railway Protection Force/ Government Railway Police and the offenders (including unauthorized vendors and those violating traffic rules) are apprehended and prosecuted as per law.

(b): Does not arise.

(c): Railway has no policy for rehabilitation of street vendors as it is the responsibility of the concerned State Government.
